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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 817/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES: Motiram Jagnarayan Mishra & Anr.  
V/s  
Durgeshwari Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 59, 241/242 of the Companies Act, 2013.

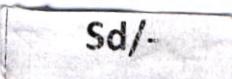
S. No.	NAME	DESIGNATION	SIGNATURE
1	Sheetal Shah	For Respondents	
2	Malesh Mahale & Manal Dhanani i/b. Manal Dhanani		
3	Pranav Khattul	For Petitioners	

**ORDER**

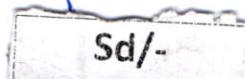
CP No.817/59,241 & 242/NCLT/MB/MAH/2017

For there being no objection from the Respondent side, the Petitioner side is hereby directed to file reply within three weeks hereof, rejoinder if any within three weeks thereof.

List this matter for hearing on 19.3.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)